

(d) the number of those who remain to be rehabilitated; and

(e) the steps being taken by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) Due to disturbances at Bhiwandi powerlooms were affected, Government have not received any reports of handlooms being affected by these disturbances.

(b) to (e). Do not arise.

**Alleged Unfair Trade Practices
Followed by Peerless General
Finance Corporation**

4958. SHRI MANIK REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether attention of Government has been drawn to the unfair trade practices followed by Peerless General Finance Corporation by a consumer protection organisation; and

(b) if so, the details thereof and corrective action taken in that regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) & (b). Presumably, the Hon'ble Member is referring to the Peerless General Finance and Investment Company Limited, Calcutta.

Consumer Education and Research Centre, Ahmedabad, has filed a petition under section 36(b) of the MRTP Act, 1969 against M/s Peerless General Finance and Investment Company Ltd, Calcutta, before the Monopolies and Restrictive Trade Practices Commission, New Delhi alleging unfair trade practices.

The Commission ordered preliminary investigation under section 36C of MRTP Act, 1969 in the matter. The company is reported to have obtained a stay order

from Calcutta High Court against the above order.

Financial Crisis in Textile Mills

4959. SHRI SRI HARI RAO : Will the Minister of SUPPLY and TEXTILES be pleased to state :

(a) whether Government are aware that some of the textile mills are facing of financial crisis;

(b) if so, the details of such mills; and

(c) the measures contemplated by Government to help such mills out to save the mills as also the workers ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRA SHEKHAR SINGH) : (a) to (c). Industrial units are expected to take up their financial problems with financing institutions. The Government has also set up a group to go into the problems of closed units to evolve a package of assistance for units which are considered potentially viable.

Introduction of OGL Imports Scheme

4960. SHRI N. VENKATA RATNAM : Will the Minister of COMMERCE be pleased to state :

(a) whether Government introduced "open general licence" on imports scheme for certain items, which do not require any licence to import;

(b) if so, the purpose thereof and the items mentioned therein; and

(c) the total value of goods thus imported under OGL scheme for 1984-85?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA) : (a) Yes, Sir.

(b) To provide easy and quicker access to import essential item for which there is no indigenous production or indigenous